



2nd IFIM National Moot Court Competition
(IFIM NMCC), 2023

Rules and Regulations

I. Interpretation Clause

- a) “Organizers” implies to IFIM Law School, Bengaluru (Karnataka).
- b) “Participating Team” implies to the team which has registered itself for IFIM NMCC 2023 as per the Rules given below.
- c) “Participant” implies to any member of the Participating Team.
- d) “Participating College/University/Institution” shall be presumed to be the institution being represented by the Participating Team.

II. General Rules

- a) The rules provided herein are *inclusive and not exhaustive* for the competition.
- b) All the rules are to be strictly *adhered* to and *any deviation* from the rules would attract *disqualification* or other *penalties* mentioned subsequently.
- c) In case of any *disputes and/or doubts*, the decision made by the *Organizers* will be **final**. The Organizers may formulate such rules and procedures at any point of time, as they deem fit.

- d) In case of *failure to comply* with any *rule(s) and/or deadline(s)*, the imposition of penalties including disqualification rests solely with the Organizers.

1. **Date and Venue**

The 2nd IFIM National Moot Court Competition shall be held from 21st to 23rd July 2023.

Address: IFIM Law School, Opposite Infosys Campus Gate #4 #8P & #9P, KIADB Industrial Area, 1st Phase, Electronic City, Bengaluru, Karnataka 560100.

2. **Dress Code**

- a) The Participants are required to adhere to the **dress code** as below.

i) **Male Participants:**

White Full Sleeved Shirts, Black Formal Trousers, Black Tie, Black Formal Coat, Socks and Black Formal Shoes.

ii) **Female Participants:**

Black Formal Coat, White Shirt, Black Tie, Black Formal Pants, Black Formal Shoes.

(or)

Black Formal Coat, White Shirt, Black Tie, Black Formal Skirt, Black Formal Shoes.

(or)

Black Formal Coat, White Long Kurta, White Salwar, White Dupatta, Black Formal Shoes.

3. **Language**

The official working language of the IFIM NMCC is **English**.

4. **Eligibility**

The competition is open only for *bonafide students* of recognized Institutions /Universities/Organizations who are currently pursuing their bachelor's degree in law i.e., *3 - Year L. L. B. (or) 5 - Year L. L. B. Integrated Program*.

5. **Team Composition**

- a) Each team shall consist of a *minimum of 2 and maximum of 3 members*. This number *cannot be modified* under any circumstances.
- b) There shall be **2 speakers** and **1 researcher** designated in a **team of 3** while in case of a **team of 2**, **both members** of the team shall be considered to be **speakers**. Teams shall identify their speakers and researcher during registration. **No extra member or observer shall be allowed.**
- c) Each team will be provided a **team code** and each participant will be provided with an individual code which will be communicated to them in due time via email.
- d) Teams are strictly prohibited from *disclosing their identity* or that of their institution or city, etc. except in the registration form. Any such disclosure shall invite strict penalty including disqualification. The decision for the same shall be at the discretion of the Organizers.

6. **Registration**

- a) Teams must confirm their participation by sending a scanned copy of the '**Registration Form**' filled and duly signed by the **Head of Participating Institution** to nmcc@ifim.edu.in with subject line "**Registration for IFIM NMCC 2023**" latest by **11:59 PM (23:59 Hours)** by **31st May 2023** to avail an early bird discount by paying **INR 4000/-**
- b) Teams registering **after 31st May 2023** and by **11:59 PM (23:59 Hours)** of **15th June 2023** shall be required to pay **INR 5000/-** as registration fee.
- c) Forms received **after the deadline** shall **not** be considered for registration.

- d) In case of any **changes in the team composition**, in terms of the members, the same must be officially conveyed to the Organizers at the time of **formal registration**.
- e) **Formal Registration** of the Participating Team(s) shall take place on 21st July 2023, 09:00 AM onwards at - **IFIM Law School, Opposite Infosys Campus Gate #4 #8P & 9P, KIADB Industrial Area, 1st Phase, Electronic City, Bengaluru, Karnataka 560100.**

7. **Registration Fee**

- a) The teams registering by **11:59 pm (23:59 Hours)** of 31st May 2023 are required to send a **registration fee of INR 4000/-** (Rupees Four Thousand only). Teams registering **after 31st May 2023** and by **11:59 pm (23:59 Hours)** of 15th June 2023 shall be required to pay **INR 5000/-** (Rupees Five Thousand only) as registration fee.
- b) The registration fee should be deposited via bank transfer to the following account:
- Bank Name:** Axis Bank
Account Name: IFIM LAW SCHOOL
Account No: 922010033169523
Customer ID: 102021460
Branch: Koramangala
IFSC Code: UTIB0000194
- c) The Participating Team shall be required to share a **screenshot of the registration fee transaction** details along with the **Registration Fee Form and Travel Plan** to nmcc@ifim.edu.in by **5 PM on 2nd June 2023** or **17th June 2023**, as the case maybe.
- d) The Participating Team shall be required to submit the **hardcopy** of the **Registration Form** during the Formal Registration on **21st July 2023**.
- e) Registration fee once paid is **non-refundable**.

8. **Rounds**

- a) There shall be **2 Preliminary Rounds**, a **Pre-Quarters Round**, a **Quarter-Final Round**, a **Semi-Final Round** and a **Final Round**. Lots picked by the teams will decide the side of the arguments in Preliminary Rounds, Pre-Quarters, Quarter-Finals, Semi-Finals & Final Rounds.

- b) **Orientation, Draw of Lots, Preliminary Round 1 and Researcher's Test** will take place on **Friday, 21st July 2023**.
- c) There shall be **2 Preliminary Rounds** wherein every Participating Team shall be required to argue **once from each side**.
- d) **Preliminary Round 2, Pre-Quarters and Quarter-Finals** will be held on **Saturday, 22nd July 2023**.
- e) **Top 16** teams will qualify for the **Pre-Quarter rounds** at the end of the Preliminary Rounds. The top eight teams will then be selected for the **Quarter-Final rounds**. Teams will qualify based on their **oral scores** and in the instance of a tie, memorial scores will be taken into consideration.
- f) The **Semi-Finals** and the **Finals** will be held on **Sunday, 23rd July 2023**.

9. **Researcher Test**

- i. A **Researchers' Test** shall also be conducted for adjudicating the "**Best Researcher**" on **Saturday, 21st July 2023**. Speakers shall **not** be eligible to participate in the test. However, in case of a **team of 2 members**, **one** of the speakers shall be eligible to appear for the Researcher Test and that shall be notified to the Organizers **at the time of Formal Registration**.

10. **Memorials**

- a) The requirements for memorials as detailed under this clause must be strictly followed and any non-compliance of the same will attract penalties.
- b) Each team must prepare memorials for **both** the sides to the dispute (***Petitioner and Respondent***).
- c) Once the Memorials have been submitted, *no revisions, supplements or additions to the Memorials will be accepted*.

- d) The last date for submitting the Memorials (for both Petitioner and Respondent sides) in **soft copy** is **15th July 2023 latest by 11:59 pm (23:59 Hours)**. The Memorials so submitted shall be judged for the “**Best Memorial**” Award. *No amendments/ improvements shall be allowed subsequent to the referred submission.*
- e) The soft copy of the Memorials shall be sent via e-mail to nmcc@ifim.edu.in with subject line “**Memorial Submission – Team Code**”. The Soft Copy should be sent in **Microsoft Office Word Format [.doc or .docx]** and **PDF format [.pdf]**. Attachments should be titled as **<Team code > <PET>** for Petitioner side and as **<Team code> <RES>** for Respondent side. [E.g., **IFIM001 PET** and **IFIM001 RES**]
- f) **Six (6) hard copies** of each of the memorials for **Petitioner & Respondent** (*excluding copies for use by the team*) should be carried by the teams at the time of **Formal Registration on 21st July 2023**.
- g) If the Organizers observe any *differences* in the soft copy and hard copy of the Memorials, the same may lead to **disqualification** of such team.
- h) Late submissions beyond the stipulated date will attract a **2 points penalty** for each day of delay. **No soft copy submissions shall be accepted in any case after 11:59 pm (23:59 Hours) on 17th July 2023.**
- i) It shall be the sole responsibility of the respective Participating Teams to ensure that the **correct number of soft and hard copies** of the Memorials is submitted to the Organizers *within the prescribed deadline*.
- j) **Format of Memorials**
- i. **Cover Page:** The cover page of the memorial must state the following:
- Team Code on upper Left-hand side corner.
 - The Case Title
 - Color of the Cover Page must be:
 - **Blue** in case of Petitioner
 - **Red** in case of Respondent.
 - The Party for which the Memorial has been prepared.
- ii. **The Table of Contents.**

- iii. **The Index of Authorities.**
 - iv. **The Statement of Jurisdiction.**
 - v. **The Statement of Facts (not exceeding 2 pages).**
 - vi. **The Statement of Issues.**
 - vii. **The Summary of Arguments (not exceeding 3 pages).**
 - viii. **The Arguments Advanced/ Body of Arguments (not exceeding 20 pages).**
 - ix. **The Prayer (not exceeding 1 page).**
 - x. **Main Text**
Font type: Times New Roman
Font Size: 12
Line Spacing: 1.5
Margins: 1 inch on each side
 - xi. **Footnote**
Font type: Times New Roman
Font Size: 10
Line Spacing: 1
- k)** Memorials must be *spiral bound only*.
- l)** Page numbering should be at the bottom middle of each page.
- m)** The memorials must **not** contain any *annexure / photographs / sketches / exhibits /*

affidavits, etc.

- n)* Teams shall cite authorities in their Memorials by following any **uniform style of citation**.
- o)* The maximum number of pages in each Memorial shall not exceed **35 pages** including 20 maximum pages for Written Submissions/Arguments Advanced.
- p)* The Memorials shall not, in any way, disclose any fact pertaining to the **identity** of the **Participating Team**, its **Members**, or the **Institution/College/University** so represented.

11. Clarifications

- a)* Last date for **seeking clarifications on Moot Proposition** is **20th June 2023, 5 PM**. Teams may submit their clarifications via email to nmcc@ifim.edu.in with subject line **“Clarifications with Respect to Moot Proposition”**. **Clarifications will be entertained only when sent through email.**
- b)* All the clarifications will be emailed to all the participating teams by **30th June 2023 by 5 PM**.

MOOT COURT COMMITTEE

12. Marking of Memorials

Every Memorial shall be marked on a total of 100 marks and the team memorial marks will be the average of the total of both sides. The following shall be the marking scheme:

S. No	CRITERIA	MARKS
A.	Knowledge of Facts and Law	30
B.	Analysis, Organization and Clarity	25
C.	Extent and Use of Authority	20
D.	Correct Format and Citation	15
E.	Grammar and Style	10
TOTAL		100

13. Oral Rounds

- i. In each oral round, a team shall be represented by **two speakers** to present the arguments. The **researcher** shall **not** participate in the arguments but is required to be **present** during the Oral Rounds.

a) Preliminary Rounds and Pre-Quarter Rounds

Each **team** will be given a total of **30 minutes** to present their case. The time *includes questioning by judges*. The division of time is left on the **discretion of the team** members, subject to a **maximum of 18 minutes per speaker**. **Division of time** should be informed to the **Court Assistants/Clerks** at the *beginning of the round*. The oral arguments need to be **confined** to the issues presented in the **memorials**. *Passing of notes to the speakers by the researcher during the rounds is allowed*. A **maximum of 5 minutes** may be reserved for *rebuttal* or *sur-rebuttal*. *Judges may at their discretion, extend the time allotted for the oral arguments*. In the Preliminary Rounds, each Team shall argue **once** as a **Petitioner** and **once** as a **Respondent**. *All teams are expected to carry any case law and authorities with themselves which they intend to refer to.*

b) Quarterfinal, Semifinal & Final Rounds

The **time limit** in the **Quarterfinals** and the **Semifinals** will be **40 minutes** per team. In the **Finals** each team will get a **total 50 minutes** to present their case. The division of time is left on the **discretion of the team members**, subject to a maximum of **25 minutes per speaker**. **Division of time** should be informed to the **Court Assistants/Clerks** before the *beginning of the rounds*. The oral arguments need to be **confined** to the issues presented in the **memorials**. Side, the Participating Team will be arguing for, will be decided by a **Draw of Lots**.

MOOT COURT COMMITTEE

14. Scoring

The **Marking Scheme** for the **evaluation** of the oral arguments shall be the following:

S. No	CRITERIA	MARKS
A.	Knowledge of Facts and Law	20
B.	Logic and Reasoning to Apply the Legal Principles	20
C.	Ingenuity & Ability to Answer Questions	20
D.	Time Management and Organization	20
E.	Court Etiquettes/ Deference to the Court	10
F.	Persuasiveness	10
TOTAL		100

15. Awards

i. Winning Team Award

- i. Winner's Plaque.
- ii. Cash Prize of INR 60,000.

ii. Runner-up Team Award

- i. Runner's up Plaque.
- ii. Cash Prize of INR 40,000.

iii. Best Speaker Award

- i. Male - Cash Prize of INR 10,000.
- ii. Female - Cash Prize of INR 10,000.

iv. Best Memorial Award

- i. Cash Prize of INR 10,000.

v. Best Researcher Award

- i. Male - Cash Prize of INR 10,000.
- ii. Female - Cash Prize of INR 10,000.

In addition to the above awards, *Certificate of Participation* shall be awarded to all the participants.

MOOT COURT COMMITTEE

16. Announcements of Results

- a) The results of the **Preliminary rounds** shall be announced *shortly after the completion of both the rounds*.
- b) The results of the **Pre-Quarter rounds** shall be announced *shortly after the completion of the round*.
- c) The results of the **Quarter-Final** and **Semi-Final** Round shall be announced *shortly after the completion of each round*.
- d) The winners of the competition will be announced during the *Valedictory Ceremony* on **23rd July 2023**.

17. Scouting

- i. Teams will **not** be allowed to **observe** the **Oral Rounds** of any other teams. **Scouting is strictly prohibited. Scouting by any of the teams will result in instant disqualification.** *Any team can file a written complaint with the Organizers, regarding a case of scouting. In case of any default the Organizers' decision will be final.*

18. Anonymity

- i. Participants/ Participating Teams shall **not** disclose their **names and the identity** of their **respective institution/ college/university** at any time before the award ceremony. Each team shall be issued **individual codes**, at the time of the registration and the same shall be the **sole source of identity** of the respective teams throughout the competition.

Note: *All Participants shall refrain from wearing, using or carrying any form of, identifiable items, such as badges, blazers, pins or any other identifiable material such as a books/bag with a college/university/library logo or seal.*

19. Copyright

- iii. The **copyright** over the memorials submitted for participation in the competition is assigned by **participants** and shall vest completely and fully on **IFIM Law School, Bengaluru (Karnataka)**. *The Participants shall certify in writing the originality of*

materials contained therein and shall be responsible for any claim or dispute arising out of the further use and exhibition of these materials.

- iv.* Further use and exhibition of these materials, electronically or otherwise, shall be the exclusive right of IFIM Law School, Bengaluru (Karnataka) India and **they shall not be responsible** for any liability to any person for any loss caused by errors or omissions in the collection of information, or for the accuracy, completeness, or adequacy of the information contained in these materials.

20. Disclaimer

The IFIM NMCC is based on a purely fictitious proposition, whereby the characters & the incidents or the course of events in the proposition are completely imaginary and the same has no relation to any person living or dead or any past/present real-life incident. The IFIM NMCC is made solely for the purpose of preparing and training the law students of India to face the realities of the profession.

21. Accommodation and Food

Accommodation and food shall be provided by the Organizers from the morning of **21st July 2023** to the **morning of 23rd July 2023**. *Teams wishing to stay back after morning of 24th July 2023 should make their own arrangements for accommodation, and food.*

22. Disciplinary Action

- i.* *Intake/use/even mere possession of any prohibited substances (e.g., cigarettes/alcoholic/narcotic substances) is strictly banned during their stay throughout the competition.*
- ii.* **All the Participants shall be responsible for orderly conduct during the competition.** They shall mandatorily observe all rules and regulations that they are subjected to from time to time as per the orders of the Organizers of IFIM NMCC. ***Violation of any such directives/rules/guidelines shall result in severe penal action to the extent of barring the***

respective institution from participating in any events organized by IFIM Law School and additional state prosecution may also follow.

23. Correspondence

In case of any queries or clarifications regarding the competition feel free to contact the following. E-mail correspondence is **encouraged**. Correspondence on the address given should only be through speed post or courier services.



Mr. Naman Shukla
Faculty Coordinator,
IFIM NMCC 2023
IFIM Law School,
Opposite Infosys Campus Gate # 4 # 8P & 9P, KIADB Industrial Area, 1st
Phase, Electronic City,
Bengaluru, Karnataka 560100
Office Telephone Number: +91 9481808542

***Note:** All correspondences relating to the IFIM NMCC should only be made to the official E-mail ID for the IFIM NMCC which is nmcc@ifim.edu.in*

MOOT COURT COMMITTEE

Contacts

Faculty Members

Mr. Naman Shukla

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Committee*

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STUDENT MEMBERS

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Annexure 1

2nd IFIM NATIONAL MOOT COURT COMPETITION (IFIM NMCC), 2023

REGISTRATION FORM

1. **Name of the Institution/College/University:**



2. **Postal Address:**

City:

State:

Pincode:

3. **Official E-Mail Address:**

4. **Official Telephone No.:**

5. **Faculty In-Charge, Name and Designation:**

MOOT COURT COMMITTEE

Seal & Signature of the Head of the Institution.

Date:

Place:

TEAM REGISTRATION FORM**Speaker 1:**

Name	
Course Name and Year of Study	
Sex	
Email Id	
Contact No.	

Speaker 2:

Name	
Course Name and Year of Study	
Sex	
Email Id	
Contact No.	

Researcher:

Name	
Course Name and Year of Study	
Sex	
Email Id	
Contact No.	

Team Member for Correspondence:

Date:

Place:

Signatures

Speaker 1

Speaker 2

Researcher

MOOT COURT COMMITTEE

REGISTRATION FEE: TRANSACTION DETAILS

Name of the person making the payment	
Contact No.	
Bank A/C number from which the payment is made	
Date and Time of Transaction	
Transaction ID	

TRAVEL PLAN

	Date of Travel	Time of Travel	Mode of Travel (Please mention Train/Flight/Bus Number)
Arrival to IFIM			
Departure from IFIM			

In case of any further queries, kindly reach out to us at nmcc@ifim.edu.in !

All the best!